

ITEM NO.26

COURT NO.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 3837/2021

[Arising out of impugned final judgment and order dated 18-12-2020 in WC No. 22623/2020 passed by the High Court of Judicature at Allahabad]

MAGUS CONSORTIUM ORCHID AVENUE PVT LTD & ANR. Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(IA No. 49425/2021 - CLARIFICATION/DIRECTION, IA No. 78968/2022 - EARLY HEARING APPLICATION, IA No. 49432/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 31388/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 3932/2021 (XI)

(IA No. 32718/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 4728/2021 (XI)

(IA No. 41131/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 16178/2021 (XI)

(FOR ADMISSION and I.R. and IA No.130655/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.130659/2021-EXEMPTION FROM FILING O.T., IA No. 130655/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 130659/2021 - EXEMPTION FROM FILING O.T.)

Date : 05-12-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s)

Mr. Abhishek Chaudhary, AOR

Mr. Saurabh Kripal, Sr. Adv.

Mr. Vikas Sharma, Adv.

Mr. Akshay Chandra, Adv.

Mr. Arun Kumar Nagar, Adv.

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Mr. Sudhir Naagar, AOR

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Mr. Sanjeev Kumar Choudhary, Adv.
Mr. Sanjeev Arora, Adv.
Mr. Pratap Shanker, Adv.
Mr. Ankit Kumar, Adv.
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For Respondent(s)

Mr. Praveen Kumar Singh, Adv.
Mr. Sanjeev Kumar Choudhary, Adv.
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Mr. Kumar Mihir, AOR
Mr. Gunjan Sharma, Adv.
Mr. Athul Joseph, Adv.
Mr. Ravinder, Adv.

Mr. Manish Kumar Gupta, AOR
Mrs. Sangita Gupta, Adv.
Mr. Sharad Prakash Pandey, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

As prayed by the learned counsel for the petitioner(s), list these matters on 21.01.2025 (NMD).

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)